

H  
W.P(C)No. 202 OF 1995

ITEM No.MM-B

Court No. 1

SECTION PIL

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

I.A. No. 995/2003 in Writ Petition(Civil) No.202/1995

T.N. GODAVARMAN THIRUMULPAD

Petitioner (s)

VERSUS

UNION OF INDIA & ORS

Respondent (s)

Date : 31/10/2003 This Petition was mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE S.B. SINHA

For Applicant (s)Mr. Rajiv Tyagi, Adv.

For Respondent (s)

UPON being mentioned by the counsel the Court made the following  
O R D E R

List this I.A. also when the other I.As. in WP(C) No. 202/1995  
are listed for hearing.

(D.P. WALIA)  
COURT MASTER

(JANKI BHATIA)  
COURT MASTER